

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

106

CP (CAA) No. 873/KB/2018
CA (CAA) No. 44/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Dar Credit & Capital Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS KUMKUMS RATHI
Practising Company Secretary

Petitioner

Kumkums
28/08/18

ORDER

Ld. Pr. CS filed affidavit producing the No Objection Certificate from The Reserve Bank of India. It is recorded.

Heard. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)